

(b) and (c) The volume of traffic (in tonnes) actually handled by the Major Ports during 1968-69 and 1969-70 are as under: — (En tonnes)

Calcutta	7,954,625	8,886,089
Bombay	16,405,000	15,035,000
Madras	5,378,006	6,440,143
Cochin	5,189,536	4,794,147
Visakhapatnam	8,051,107	8,311,043
Kandla	2,035,700	2,108,444
Mumbai	8,778,884	9,029,179
Paradip	1,238,631	1,748,127

55,031,599 54,353,952

Port capacity has been developed over the years at different ports with reference to past traffic and likely trends in the future. Sometimes the actual traffic may be less than the capacity. The pattern and volume of trade change with reference to the economic situation and industrial needs. The fall in foodgrain imports and in the coastal movement of coal and salt are some of the factors which have led to the decline of traffic at some of the Ports.

OVERDRAFTS DRAWN BY STATES

325. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether Government have formulated any guidelines to prevent the States from the practice of drawing overdrafts; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Government of India have been urging all States to keep their budgetary position under constant review so as to avoid persistent overdrafts which result from continuing imbalance between expenditure commitments and available resources. The State Government are also fully aware that they cannot expect any assistance to cover their overdrafts, beyond the special accommodation (by way of loans) agreed to in respect of gaps in resources which are assessed by the Planning Commission to be inescapable in nature.

MEMORANDUM FROM SMALL SCALE INDUSTRIES COMMITTEE OF WEST BENGAL

326. SHRI PRANAB KUMAR MUKHERJEE: SHRI KALYAN ROY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a memorandum submitted to the Indian Banking Commission by the Small Scale Industries Committee of the West Bengal State Board of the A.I.M.O. suggesting that basis of finance to small scale industries should lie "growth oriented" instead of being "security-oriented" or "profit motivated", and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) The memorandum submitted by the Small Scale Industries Committee of the West Bengal Board of the A.I.M.O. will no doubt facilitate the Banking Commission in making recommendations to the Government. The report of the Banking Commission is still awaited.

After the nationalisation of the 14 major banks, there has already been a decisive shift in the emphasis in extension of credit to the neglected sectors. In case of small scale industries, the banks have been giving due consideration to the economic viability of the projects. The approach of the banks towards the small scale sector has essentially been growth oriented.

VISHWA BHARATI UNIVERSITY

327. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister for EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government are aware that a series of undesirable incidents and disturbances have taken place in Vishwa-Bharati University during last one year;

(b) If so, what are the reasons for such disturbances;

(c) what measures Government have adopted to prevent such incidents and for the smooth running of the university.

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY): (a) and (b) Instances of lawlessness, of varying degrees of violence, on the part of different extremist elements have come to notice in the University since August, 1970.

(c) The Government are taking all possible steps under law to deal with such lawlessness. At the request of the Executive Council of the University police help has been provided for the protection of the properties of the University and for the security of the authorities, employees and students and also the residents of Shanti Niketan and Sriniketan.